## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

STARRED QUESTION NO:548 ANSWERED ON:06.05.2013 EXPORT OF ALUMINA Kumar Shri Kaushalendra

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the quantum of alumina and aluminium metal imported/exported during each of the last three years and the current year;

(b) whether aluminium manufacturing companies do not allow the Indian customers particularly those in the Special Economic Zones to participate in the tender process for export of alumina and metals;

(c) if so, the details thereof and the reasons therefor and the reaction of the Government thereto; and

(d) the remedial action being taken/proposed to be taken by the Government in this regard?

## Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 548 FOR ANSWER ON 6TH MAY, 2013 REGARDING "EXPORT OF ALUMINA"

(a) The quantum of alumina and aluminium metal imported/exported during each of the last thre years and the current year is as below;

Item 2010-11 2011-12 2012-13 (upto Feb.2013) 2013-14

Import 6,98,984 8,70,981 9,64,942 NA

Export 2,71,959 2,78,747 2,64,389 NA

Aluminium:

(Quantity in tonnes) NA- Not Available (source: DGCl&S, Kolkata)

Alumina:

(Quantity in tonnes)

Item 2010-11 2011-12 2012-13 (upto Feb.2013) 2013-14

Import 2,88,535 5,57,297 9,40,699 NA

NA- Not Available (source: DGCI&S, Kolkata)

(b) to (d) The issue of purchase and sale between customers and sellers of Special Economic Zones and Domestic Tariff Area is a matter of commercial transactions between entities. Government therefore does not prescribe the terms of tender processes between companies/ entities. Government has advised NALCO to take decision in the best commercial interest of the Company and in its long term interest so as to maintain Company's competitiveness in the sector.